



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.09.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 14.09.2026, 15.09.2026 & 16.09.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No.                                                           | Name of the parties                                                                                                                                           | Last Date of Hearing | Next Date of Hearing |
|--------|--------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|----------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 1010 of<br>2026                       | Shree Varun Infratech<br>Through Proprietor Jitendra<br>Nagwani<br>Vs.<br>Jigar Pradipchandra Shah<br>Resolution Professional of Hotline<br>Glass Ltd. & Anr. | 14.09.2026           | 26.10.2026           |
| 2.     | Comp. App. (AT)<br>(Ins) No. 178 of<br>2026                        | Pankaj Mahajan<br>Resolution Professional of Arshiya<br>Ltd.<br>Vs.<br>Ascendas Panvel Ftwz Ltd. & Ors.                                                       | 15.09.2026           | 27.10.2026           |
| 3.     | Comp. App. (AT)<br>(Ins) No. 1340 of<br>2025<br><br>(With Defects) | Exclusive Capital Ltd.<br>Vs.<br>Girish Sriram Juneja,<br>RP of Hindusthan National Gas &<br>Industries Ltd. & Ors.<br><br>With                               | 16.09.2026           | 25.09.2026           |

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| 4. | Comp. App. (AT)<br>(Ins) No. 1342 of<br>2025 & I.A. No.<br>1155, 5147, 5148,<br>5149 of 2026 | Mukul Somany & Anr.<br>Vs.<br>Girish Siriram Juneja & Ors.<br><br><b>With</b>                                                      | 16.09.2026 | 25.09.2026 |
| 5. | Comp. App. (AT)<br>(Ins) No. 1343 of<br>2025                                                 | Mukul Somany & Anr.<br>Vs.<br>Girish Siriram Juneja & Ors.<br><br><b>With</b>                                                      | 16.09.2026 | 25.09.2026 |
| 6. | Comp. App. (AT)<br>(Ins) No. 1344 of<br>2025                                                 | Mukul Somany & Anr.<br>Vs.<br>Girish Siriram Juneja & Ors.<br><br><b>With</b>                                                      | 16.09.2026 | 25.09.2026 |
| 7. | Comp. App. (AT)<br>(Ins) No. 1346 of<br>2025<br><br><b>(With Defects)</b>                    | Spotlight Vanijya Ltd.<br>Vs.<br>RP of Hindusthan National Glass &<br>Industries Ltd. & Ors.<br><br><b>With</b>                    | 16.09.2026 | 25.09.2026 |
| 8. | Comp. App. (AT)<br>(Ins) No. 1347 of<br>2025<br><br><b>(With Defects)</b>                    | Soneko Marketing Pvt. Ltd.<br>Vs.<br>Girish Sriram Juneja, RP & Ors.<br><br><b>With</b>                                            | 16.09.2026 | 25.09.2026 |
| 9. | Comp. App. (AT)<br>(Ins) No. 1353 –<br>1355 of 2025                                          | Jeel Kandla Service<br>Vs.<br>Resolution Professional,<br>Hindusthan National Glass &<br>Industries Ltd. & Ors.<br><br><b>With</b> | 16.09.2026 | 25.09.2026 |

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| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 1356 –<br>1358 of 2025 &<br>I.A. No. 1143,<br>1144, 1145 of 2026 | Annasaheb K. Navle & Ors.<br>Vs.<br>Resolution Professional of<br>Hindusthan National Glass<br>Industries Ltd & Ors.<br><br><b>With</b>                  | <b>16.09.2026</b> | <b>25.09.2026</b> |
| <b>11.</b> | Comp. App. (AT)<br>(Ins) No. 1333 of<br>2025<br><br><b>(With Defects)</b>                     | AGI Greenpac Ltd.<br>Vs.<br>Girish Sriram Juneja,<br>RP of Hindusthan National Gas &<br>Industries Ltd. & Ors.<br><br><b>With</b>                        | <b>16.09.2026</b> | <b>25.09.2026</b> |
| <b>12.</b> | Comp. App. (AT)<br>(Ins) No. 1497 of<br>2025                                                  | Exclusive Capital Ltd.<br>Vs.<br>Girish Sriram Juneja,<br>RP of Hindusthan National Gas &<br>Industries Ltd. & Ors.<br><br><b>With</b>                   | <b>16.09.2026</b> | <b>25.09.2026</b> |
| <b>13.</b> | Comp. App. (AT)<br>(Ins) No. 1498 of<br>2025                                                  | Exclusive Capital Ltd.<br>Vs.<br>Girish Sriram Juneja,<br>RP of Hindusthan National Gas &<br>Industries Ltd. & Ors.<br><br><b>With</b>                   | <b>16.09.2026</b> | <b>25.09.2026</b> |
| <b>14.</b> | Comp. App. (AT)<br>(Ins) No. 1514 of<br>2025                                                  | Jeel Kandla Service<br>Vs.<br>Girish Sriram Juneja,<br>RP of Hindusthan National Glass &<br>Industries Ltd. & Ors.<br><br><b>With</b>                    | <b>16.09.2026</b> | <b>25.09.2026</b> |
| <b>15.</b> | Comp. App. (AT)<br>(Ins) No. 1543 &<br>1544 of 2025                                           | AGI Greenpac Ltd.<br>Vs.<br>Girish Sriram Juneja<br>Resolution Professional of<br>Hindusthan National Gas &<br>Industries Ltd. & Ors.<br><br><b>With</b> | <b>16.09.2026</b> | <b>25.09.2026</b> |

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| <b>16.</b> | Comp. App. (AT)<br>(Ins) No. 1546 of<br>2025                            | AGI Greenpac Ltd.<br>Vs.<br>Girish Sriram Juneja<br>Resolution Professional of<br>Hindusthan National Gas &<br>Industries Ltd. & Ors.<br><br><b>With</b> | <b>16.09.2026</b> | <b>25.09.2026</b> |
| <b>17.</b> | Comp. App. (AT)<br>(Ins) No. 1595 of<br>2025 & I.A. No.<br>6265 of 2025 | Nashik Workers Union,<br>Through Santosh Vasant Kulkarni<br>Vs.<br>Girish Sriram Juneja, RP & Ors.                                                       | <b>16.09.2026</b> | <b>25.09.2026</b> |

By order of Hon'ble Officiating Chairperson  
-Sd/-  
Registrar